

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-91/1994(Pt.)/2/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the 2nd January, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/9027/22 dtd. 27.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.12.2022 & 29.12.2022**, as prayed for. Further, your prayer for **cancellation of casual leave on 27.12.2022**, has been granted too. The Member MACT No. 2, Kamrup(M), Guwahati and in his absence the Member MACT No. 3, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-91/1994(Pt.)/3-4-5/A, dated

, 02-01-2023

Copy to:.

1. The Member MACT No. 2, Guwahati.
2. The Member MACT No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)